Bank's Copy

To be retained by Bank as Voucher

STATE BANK OF INDIA

(Can be deposited in any branch in Cash only)

ACCOUNT NO	3	3	6	9	1	0	1	7	0	9	2	Power Jyoti a/c

DISTRICT JUDGE, DISTT: BALLIA

(Mandatory for Bank to enter Name and Registration number in CBS screen CAREFULLY and CORRECTLY)

Name of Depositor/Accused

Registration No.										
Court No. (2 digits)		Case Number (5 digits)					Year (4 digits)			

Amount of Penalty/fine (above mentioned account)	
Amount of Commission (Branch Commission account)	50/-
Total amount received	

Total Amount in Words . .....

Bank's Journal Number								

Date of Deposit:

{Signature of Judge/Magistrate}
Seal

Bank's Stamp/Signature

Signature of Depositor

Court's Copy

To be retained by Bank for Court

STATE BANK OF INDIA

ACCOUNT NO	3	3	6	9	1	0	1	7	0	9	2

DISTRICT JUDGE, DISTT :BALLIA

Name of Depositor

Registration No.										
Court No (2digits)		Case Number (5 digits)					Year (4 digits)			

Amount of Penalty/fine	
Amount of Commission	50/-
Total amount received	

Bank's Journal Number								

Date of Deposit:

Bank's Stamp/Signature

Depositor's Copy

To be given to Depositor

STATE BANK OF INDIA

ACCOUNT NO	3	3	6	9	1	0	1	7	0	9	2

DISTRICT JUDGE, DISTT :BALLIA

Name of Depositor

Registration No.										
Court No (2 digits)		Case Number (5 digits)					Year (4 digits)			

Amount of Penalty/fine	
Amount of Commission	50/-
Total amount received	

Bank's Journal Number								

Date of Deposit:

Bank's Stamp/Signature